

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AELIS ENTERPRISE LEARNING AND IMPLEMENTATION SOLUTIONS PRIVATE LIMITED Date of Commencement of Liquidation: 22-11-2023; List of Stakeholders as on Date: 20-01-2024; Name of IP: PANKAJ PARAKH; Process Number: 1; Last 5 digit of registration number: 14193

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	24367425	1	24367425				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	3	2787540	3	1875540		912000		Annexure 6
7	Operational creditors (Government Dues)	2	1253277	2	1253277				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	26738645	7	19367430		7371215		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		13	55146887	13	46863672	0	8283215	0	